



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7230/2019 B/O	SUKTARA DAS @ TILAKA DAS Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM SC, EXCISE DEPTT.
3	WITH PIL/51/2021	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM SC, EXCISE DEPTT.
4	PIL/63/2021	KALIMOHAN ROAD DURGA PUJA COMMITTEE AND 6 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S BISWAS MR C GOGOI MS D DEVI	GA, ASSAM SC, S.M.B.
5	WP(C)/2312/2021 FIXED	RADHA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MR. J K MISRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2329/2021 FIXED	JALAL ALI @ JALALUDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
8	WITH Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

9	WP(C)/4604/2021 FIXED	NUR HASNA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. I CHOUDHURY MR. N K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4690/2021 FIXED	BIMAL GOGOI Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN	ASSTT.S.G.I.
11	WP(C)/5083/2021	RAFIKUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>EX PARTE ORDER</u>				
12	WP(C)/905/2018 FIXED, WITH LCR	MALEK OSTAM @ MALEK OSTAM ALI @ KITAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S DEKA MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
13	WP(C)/683/2017 WITH LCR 1 FILE	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5556/2017 FIXED	ALPANA SARKAR and 4 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.N DEKA MS.D GHOSH	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/5986/2017 FIXED, WITH LCR	ABDUL ZOBBAR SK. @ ZOBBAR ALI SK. Versus THE UNION OF INDIA and 5 ORS.	MD.A J ATIA MR J UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/3290/2017 in WP(C)/5986/2017	ABDUL ZOBBAR SK@ ZOBBAR ALI SK Versus THE UNION OF INDIA and ORS	MD.A J ATIA MRJ UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/530/2018 WITH LCR	MOINUL HAQUE Versus THE UNION OF INDIA	MR. M HUSSAIN MR. B SINHA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/554/2018 WITH LCR	MOTILAL CHOUDHURY @ MOTILAL DEBNATH Versus THE UNION OF INDIA AND 7 ORS	MR. Z HAMMAD MR. E AHMED MR R A CHOUDHURY	ASSTT.S.G.I.
18	WP(C)/557/2018 WITH LCR	MD. ABDUL MATIN Versus THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. J BORAH MS. U NANDA MR. D BISWAS	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
19	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
20	WA/229/2021 CAVT.NO./990/2019, FIXED	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
<u>ORDERS</u>				
21	WP(C)/6864/2016 WITH LCR	ABDUL HAI Versus THE UNION OF INDIA and 4 ORS	MRS S N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.

22	WA/23/2018 FIXED	MOHINI GOHAIN BARUAH and ANR Versus DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH
23	I.A.(Civil)/2481/2018 WA/392/2015 (D/O), FIXED in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
24	WA/163/2019 B/O	M/S GAGAN DEAL TRADE PRIVATE LTD., Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
25	PIL/6/2021 FIXED	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
26	WA/182/2021 FIXED	NIKUMONI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MS. A KALITA MS. A ROY	GA, ASSAM SC, AG
27	I.A.(Civil)/1539/2021 B/O, WITH LCR in WP(C)/2300/2021	AMINUR MOLLAH @ MD. AMINUR HUSSAIN MOLLAH Versus THE UNION OF INDIA AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2300/2021	AMINUR MOLLAH @ MD. AMINUR HUSSAIN MOLLAH Versus THE UNION OF INDIA AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
28	WA/79/2018 FIXED	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
	WITH WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
30	WP(C)/135/2019 FIXED, WITH LCR	NUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. M ALI	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T ASSTT.S.G.I. SC, ECI
31	WP(C)/1581/2021 FIXED, WITH LCR 2 NOS.	FATIMA BIBI @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/1725/2021 FIXED, WITH LCR, WITH WP(C)/1876/2019 (D/O)	SAFAR ALI @ SABAR ALI Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3496/2021 FIXED	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, REVENUE
2	WP(C)/3915/2021 FIXED	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC
3	WITH WP(C)/4374/2021	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, AFDC
4	WP(C)/3973/2021 FIXED	PRATIVA DEKA AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. M DAS	ASSTT.S.G.I.
5	WP(C)/4132/2021 FIXED	BHUPEN RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
6	WITH WP(C)/4143/2021	BHUPEN RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	GA, ASSAM
7	WP(C)/4240/2021 FIXED	AQUIB IFTIKHAR@ AKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI MS. A ROY	GA, ASSAM
8	WP(C)/4495/2021 FIXED	M/S MADAN MOHAN JAIN AND SONS Versus THE CHIEF ENGINEER PWD (BORDER ROADS AND NEC WORKS)	MR. R A HAZARIKA MR R YASIN	SC, PWD ROAD
9	WP(C)/4522/2021 FIXED	ARBESH ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, REVENUE

10	WP(C)/4524/2021 FIXED	BOARD OF DIRECTORS OF MADHUSOULMARI S S LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
11	WP(C)/4540/2021 FIXED	NARENDRA KUMAR SETHIA AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ISLAM	GA, ASSAM SC, REVENUE
12	WP(C)/5101/2021	PRITAM GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR J H SAIKIA	SC, PNRD GA, ASSAM
13	WP(C)/5104/2021	NALBARI ZILA MOTOR SRAMIK UNION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM
14	WP(C)/5109/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
15	WP(C)/5112/2021	M/S DAS ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
16	WP(C)/5114/2021	SARADA RUDRA @ SARDA RUDRA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R DeKa MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
17	WP(C)/5116/2021	BILEN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PNRD SC, BTC
18	WP(C)/5118/2021 B/O	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM
19	WP(C)/5120/2021	KALYANI DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A PAUL	SC, APDCL
20	WP(C)/5124/2021	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM
21	WP(C)/5129/2021	M/S VAN ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS	MR. J PATOWARY MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS	SC, NF RLY
22	WP(C)/5135/2021	JALIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MD A ISLAM SC, FINANCE	GA, ASSAM SC, REVENUE
23	WP(C)/5137/2021	LACHIT ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
24	WP(C)/5138/2021	ASHATON BIBI AND 183 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
ORDER (STAY VACATING)				
25	I.A.(Civil)/1132/2021 FIXED in WP(C)/3200/2021 WITH WP(C)/3200/2021	SUDHINDRA DAS Versus SANTOSH MALO AND 3 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. R M DEKA SC, AFDC
		SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC

ADMISSION

26	WP(C)/1274/2018 FIXED	JANASADHARAN PRINTING AND PUBLISHERS (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. A D CHOUDHURY MS J HAZARIKA MR. T CHAKRABORTY	GA, ASSAM MR. D GOGOI(R-7) MR. D GOGOI
27	WP(C)/6986/2018 FIXED	JISOYA KHAKLARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. I HUSSAIN MS N DUTTA MR. D GOGOI	GA, ASSAM
28	WP(C)/8358/2019 FIXED	M/S. SANWAR MAL KHETAWAT Versus THE UNION OF INDIA AND 8 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. K GOGOI (CGC)
29	WP(C)/9326/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
30	WP(C)/2787/2020 FIXED	ABBAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	SC, PWD ROAD GA, ASSAM
31	WP(C)/117/2021 CAVT. NO.08392/020, FIXED, WITH CAVT.NO./839/2020	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
32	WP(C)/689/2021 FIXED	ANITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
33	WP(C)/711/2021 FIXED	DHANANJAY BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
34	I.A.(Civil)/1198/2021 FIXED in WP(C)/3542/2021 WITH WP(C)/3542/2021	SIRAJUL HOQUE @ SIRAZUL KHA Versus THE STATE OF ASSAM AND 5 ORS. SIRAZUL HOQUE @ SIRAZUL KHA Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	GA, ASSAM SC, P H E SC, REVENUE GA, ASSAM SC, REVENUE SC, P H E
35	WP(C)/2987/2021 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC
36	WP(C)/3946/2021 FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, I O C
ORDERS				
37	I.A.(Civil)/1501/2019 IN WP(C)/5541/2008 (D/O), FIXED in WP(C)/5541/2008 WITH I.A.(Civil)/99/2021	SRI BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS. BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. R DUBEY MS. A B KAYASTHA	MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4) MR S KHOUND
38	WP(C)/117/2020 FIXED	NACOF - ITAS CONSORTIUM Versus THE STATE OF ASSAM AND 7 ORS.	MR D DAS MR. J PATOWARI	GA, ASSAM
39	Review.Pet./42/2021 WP(C)/5729/2019 (D/O), CAVT.NO./1256/2019	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR

	WITH I.A.(Civil)/93/2020 in Review.Pet./42/2021	JYOTI PRASAD LAHAN AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
40	Review.Pet./72/2021 WP(C)/3393/2013 (D/O), WP(C)/2070/2019 (D/O)	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM
41	WP(C)/3198/2021 FIXED	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, FOREST
42	WITH WP(C)/3228/2021	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

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HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRL.A(J)/23/2018 WITH O/N, LCR 5 FILES, P.B. 3 NOS.	AJAY GARH Versus THE STATE OF ASSAM	MR. JASADHIR DAS, LEGAL AID COUNSEL	PP, ASSAM
2	Crl.A./49/2018 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	HAR SING TERON Versus STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR.S S GOSWAMI MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MS. A GOSWAMI	PP, ASSAM
WITH				
3	Crl.A./74/2021	HARMON PATOR Versus THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
4	Mat.App./5/2019	SRI ANIL KUMAR BAISHYA Versus SMT QUEEN BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN
WITH				
	I.A.(Civil)/381/2019 in Mat.App./5/2019	SRI ANIL KUMAR BAISHYA Versus SMT QUEEN BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU	
WITH				
	I.A.(Civil)/471/2021 in Mat.App./5/2019	SMT QUEEN BAISHYA Versus SRI ANIL KUMAR BAISHYA	MR. Y DOLOI MR. S Z RAHMAN	MR. B CHAKRAVARTY
5	Mat.App./11/2019	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	
6	CRL.A(J)/76/2019 WITH O/N, LCR 4 FILES	SUNIL TANTI Versus THE STATE OF ASSAM	MR H GUPTA, AMICUS CURIAE	PP, ASSAM

7	CRL.A(J)/117/2019 WITH O/N, LCR 4 FILES	MANISH KUMAR DAS @ RAJA Versus THE STATE OF ASSAM AND ANR.	MR. B TALUKDAR, AMICUS CURIAE	S. DUTTA, LEGAL AID COUNSEL (R-2) PP, ASSAM
8	CRL.A(J)/68/2020 WITH O/N, LCR 4 FILES	TEMBRA BRAHMA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
9	CrI.A./207/2020 WITH CRL.A(J)/41/2019 (D/O), LCR 5 FILES, O/N	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
10	I.A.(CrI.)/72/2021 WITH LCR 5 FILES in CrI.A./40/2021 WITH CrI.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR. RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM PP, ASSAM
11	WITH CrI.A./56/2021 WITH I.A.(CrI.)/104/2021 in CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM PP, ASSAM
12	I.A.(CrI.)/286/2021 WITH O/N, LCR 4 FILES in CrI.A./57/2021 WITH CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR. UMED ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/321/2021 WITH O/N, P.B. 6 NOS., LCR KEPT IN SECTION in CrI.A./309/2019 WITH CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR. PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR R L CHUTIA MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM PP, ASSAM
14	WITH CrI.A./305/2019 WITH	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
15	CrI.A./311/2019 WITH	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
16	CrI.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
HEARING				
17	Mat.App./63/2019 WITH LCR WITH I.A.(Civil)/3632/2019 in Mat.App./63/2019	DR. TULTUL KR. DAS Versus SMTI. JYOTIMONI BORAH DR. TULTUL KR. DAS Versus SMTI. JYOTIMONI BORAH	MR. S K SINGH MR. P SUNDI MR. S K SINGH MR. P SUNDI	MR. D SARMAH

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2473/2021	ABDUL LATIF MIAH Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
2	Bail Appln./2478/2021	RAJESH RAHANG @ RAJESH RONGHANG Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
3	Bail Appln./2484/2021	DHRUBA JYOTI SHARMA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
MOTION				
4	AB/2399/2021 FIXED	AJIT SARKAR @ AJIT KR. SARKAR Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
5	AB/2951/2021	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
6	AB/2953/2021	BAPPA DAS Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
7	AB/2961/2021	KADER ALI AND 2 ORS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	PP, ASSAM
8	AB/2969/2021	PRASANTA TAMULY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
9	AB/2970/2021	PRASANTA TAMULY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
10	AB/2972/2021	BISWAJIT SARKAR Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN MR. S S RAHMAN	PP, ASSAM

11	AB/2973/2021	BINUD HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
12	AB/2975/2021	SHAYLEN KONWAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
13	AB/2978/2021	PANKAJ KALITA AND 2 ORS Versus THE STATE OF ASSAM	MR. A K SINGH	PP, ASSAM
14	AB/2980/2021	NAILAKANTA DOLEY AND 3 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
15	AB/2984/2021	MUNINDRA BASUMATARY Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
16	AB/2989/2021	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	AB/2991/2021	ABDUL MAZID Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
18	AB/2995/2021	KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2099/2021 FIXED	NAVADEEP SHARMA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	PP, ASSAM
20	Bail Appln./2225/2021 FIXED	DIPANKAR KALITA Versus THE STATE OF ASSAM	H Z SINGHA MR H BEZBARUA MR. S J SARMAH MR. U SARMA	PP, ASSAM
21	Bail Appln./2229/2021 FIXED	RAKESH YAMBEN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
22	Bail Appln./2257/2021 FIXED	ASHRAB ALI @ ASHRAB ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
23	Bail Appln./2291/2021 FIXED	RAJPAL GAUTAM Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN	PP, ASSAM
24	Bail Appln./2365/2021 FIXED	BADSHA SHEIKH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR MR. M R CHOUDHURY	PP, ASSAM
25	Bail Appln./2370/2021 FIXED	SANIDUL MIR @ TIPU Versus THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/3009/2020 FIXED	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
27	AB/709/2021 FIXED	HRIDAY PRATIM HALOI Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM

28	WITH AB/675/2021	BINOD KUMAR DAS Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
29	AB/883/2021 FIXED,	SHOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
30	AB/1275/2021 FIXED	REHENA BEGUM AND ANR Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
31	AB/1360/2021 FIXED	SAIFUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR S DUSAD	PP, ASSAM
32	WITH AB/948/2021	KANDARPA KR BAISHYA AND 2 ORS Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR H SAIKIA	PP, ASSAM
33	AB/1426/2021 FIXED	SANJIB MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/1458/2021	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	MR. G PHUKAN MS. A CHAKRABARTY L KALITA PP, ASSAM
35	AB/1947/2021 FIXED	NAZIMUL ISLAM @ NAZIMUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
36	AB/1996/2021 FIXED	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
37	AB/2016/2021 FIXED	MANZOOR ELAHI Versus THE STATE OF ASSAM	MR. J A AHMED MR. Z ARAFAT	PP, ASSAM
38	AB/2072/2021	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
39	AB/2101/2021	MOBARAK ALI AND 3 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
40	AB/2103/2021	TAIJUDDIN AHMED Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
41	AB/2325/2021	ELIUS KHAN Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
42	AB/2434/2021 FIXED	ABDUL JALIL CHOUDHURY Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
43	AB/2525/2021 FIXED	TARUN DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
44	AB/2578/2021 FIXED	MATI RAM KUTUM AND ANR. Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM

45	AB/2633/2021 FIXED	KABITA DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. U K BARMAN MR. S ISLAM MR H ALI MS. A KAUSHAR MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
46	AB/2635/2021 FIXED	BIPUL DAS Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
47	AB/2644/2021 FIXED	PURNA KANTA DOLEY AND 8 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
48	AB/2652/2021 FIXED	MD HASIB ALI Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
49	AB/2669/2021 FIXED	WAHAB ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
50	AB/2673/2021 FIXED	RAJ KUMAR DOLEY AND 30 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
51	AB/2762/2021 FIXED	ALLAMA TASDIK Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
	WITH			
52	AB/2718/2021	SALAMUN SIDDIKA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
53	AB/2774/2021 FIXED	RAFIUDDIN AHMED Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
54	AB/2783/2021 FIXED	BASIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
55	AB/2864/2021 FIXED	RATHIN BARUAH @ RATHIN CHANDRA BARUAH Versus THE STATE OF ASSAM	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM
ORDERS				
56	I.A.(CrI.)/386/2021 in AB/2526/2021	HELALUDDIN AHMED Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
	WITH AB/2526/2021	HELALUDDIN AHMED Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/1419/2021 in WP(C)/1445/2021	AYUB KHAN Versus THE STATE OF ASSAM AND 6 ORS.		SC, SEC. EDU. GA, ASSAM
	WITH WP(C)/1445/2021	AYUB KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, SEC. EDU. GA, ASSAM MD A S AHMED
MOTION				
2	Cont.Cas(C)/360/2021	VELENTINA AHMED Versus PRITOM SAIKIA AND 3 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
3	WP(C)/4241/2021 B/O	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4372/2021	DIPAK GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU SC, SSA
5	WP(C)/4629/2021	GIRISH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI	SC, EDU
6	WP(C)/4704/2021	ALAUDDIN TALUKDAR AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4972/2021	DR LOKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU
8	WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG

9	WP(C)/4975/2021	CENTURY PLYBOARDS (I) LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I.
10	WP(C)/4978/2021	BIJOY LAKSHMI DAS GUPTA @ BIJOY LAKSHMI SHYAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA MR. R A MAJUMDAR	SC, SEC. EDU. SC, AG SC, FINANCE
11	WP(C)/4982/2021	SHALMA AKTAR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
12	WP(C)/4983/2021	MD ABED ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA MS. I ROY	SC, SEC. EDU.
13	WP(C)/4993/2021	MD. ZAKARIA AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
14	WP(C)/4994/2021	PRATITI HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MR. H NATH MR S BORTHAKUR MR. D GOGOI	ASSTT.S.G.I. SC, KVS
15	WP(C)/4997/2021	AMIR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5004/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5013/2021	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA	SC, SEC. EDU.
18	WP(C)/5021/2021	GOROMPANI AGRO INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS S SHARMA	SC, INCOME TAX
19	WP(C)/5025/2021	BINITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
20	WP(C)/5026/2021	BARNALI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5037/2021	LALITA DEVI Versus THE STATE LEVEL COMMITTEE AND 5 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
22	WP(C)/5038/2021	RAJ COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
23	WP(C)/5074/2021	AMZAD ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5075/2021	MRIDUL MANAB Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM
25	WP(C)/5084/2021	PRANAB JYOTI HAZARIKA AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM

ADMISSION

26	WP(C)/6970/2016	ANUKUL CHANDRA NATH Versus THE STATE OF ASSAM and 3 ORS.	MRS. K DEVI MS.R BARUAH MS.K DAS	SC, SECONDARY EDUCATION
27	WP(C)/8314/2018	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) SC, U G C
	WITH			
28	WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
29	WP(C)/6038/2019 B/O	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, SEC. EDU.
30	WP(C)/979/2020	TAPAS PUROKITE Versus COMMERCIAL TAX OFFICER AND 3 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE
31	WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
32	WP(C)/2654/2020	GUDU KARMAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, ELEM. EDU MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC, FINANCE
	WITH			
33	WP(C)/6751/2019	PUTULI KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, ELEM. EDU MR. A GANGULY MR. A DUTTA MR. A DHANUKA SC, FINANCE
34	WP(C)/2945/2020 WPC 6056/2013(D/O), B/O	REJIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU. MR. K R PATGIRI SC, FINANCE DEPTT.
35	WP(C)/3449/2020 B/O	SUMANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC. A.S.S.A.
36	WP(C)/3700/2020 B/O	JHOLMAL DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. B SARMA	SC, HIGHER EDU SC, DIMA HASAO
37	WP(C)/3993/2021	AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
38	WP(C)/4025/2021	AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
39	WP(C)/3965/2021	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

40	WP(C)/4068/2021	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
41	RSA/71/2021	RABIN BHUYAN AND ANR. Versus BIJAY KALITA AND 7 ORS.	MR. B D DEKA MR. P MAHANTA MR. D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	WITH I.A.(Civil)/1184/2021 in RSA/71/2021	RABIN BHUYAN AND ANR. Versus BIJAY KALITA AND 7 ORS.	MR. B D DEKA MR. P MAHANTA MR. D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
<u>ORDERS</u>				
42	Cont.Cas(C)/350/2020	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS Versus PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)
43	Cont.Cas(C)/351/2020	JIBON MAHANTA AND 8 ORS. Versus PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. D SAIKIA (R1, R2) MR. N J KHATANIAR (R2) MR. K K DUTTA (R1) MR B KAUSHIK (R1) MR. A PHUKAN (R2)
44	Cont.Cas(C)/472/2020	MAHATMA SEVAGRAM HIGH SCHOOL Versus PREETOM SAIKIA AND 2 ORS.	MS. S B CHOUDHURY	MR. T C CHUTIA MR D K ROY
45	WP(C)/1043/2020 B/O	DHANJIT BARMAN Versus THE STATE LEVEL ELIGIBILITY TEST COMMISSION AND 3 ORS	MS P BORAH MS P BORAH	SC, G U
46	I.A.(Civil)/621/2021 in WP(C)/3109/2020	GAUTAM CHAKRABORTY Versus THE UNION OF INDIA AND 9 ORS.	MR A TEWARI	MR. K GOGOI
	WITH WP(C)/3109/2020	GAUTAM CHAKRABORTY Versus THE UNION OF INDIA AND 8 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. K GOGOI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5110/2020 FIXED	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1543/2021 in WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR D J HALOI MR S A HUSSAIN	GA, ASSAM
2	WP(C)/4415/2021	PABAN KUMAR SAHU AND 233 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	MRS. R DEVI (R-4,5) SC, HEALTH ASSTT.S.G.I.
3	WP(C)/4877/2021 FIXED	RIFLEMAN/GENERAL DUTY RAM BAHADUR THAPA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
4	WP(C)/4980/2021 FIXED	FAKHRUL ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, CO OP
5	WP(C)/5095/2021	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM SC, FOREST
6	WP(C)/5096/2021	GAUTAM BASFORE Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, GHC SC, FINANCE
7	WP(C)/5105/2021	RATUL PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR A K BHARALI MR. I C DEKA	SC, P H E
8	WP(C)/5110/2021	DULAL CH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM

9	WP(C)/5113/2021	MD. MINHAJUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
10	WP(C)/5117/2021	MANASHI BORAH Versus THE STATE OF ASSAM AND ANR	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
11	WP(C)/5125/2021	GANESH KAMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAIKIA	GA, ASSAM SC, REVENUE
12	WP(C)/5126/2021	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC BTAD
13	WP(C)/5131/2021	SAMIR DEY Versus THE UNION OF INDIA AND 9 ORS	MR. D SUR MR. N K MURRY	ASSTT.S.G.I.
14	WP(C)/5136/2021 B/O	NABAJYOTI BORTHAKUR AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. B CHETRI MR. M K SHARMA MR. M BHATTARAI MR P BHATTACHARJYA	SC, HIGHER EDU SC, SCERT, ASSAM SC, SAD SR. GA, ASSAM SC, FINANCE SC, REVENUE SC, P H E SC, PWD

ORDER (IMPLEADMENT OF PARTY)

15	I.A.(Civil)/1363/2021 FIXED in WP(C)/5665/2019 WITH WP(C)/5665/2019	GAJEN MOCHAHARY AND 17 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, REVENUE
		RANJIT URANG AND 15 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. REVENUE
<u>ADMISSION</u>				
16	WP(C)/3371/2020 P/H FIXED WITH	BHASKAR JYOTI GOGOI Versus THE OIL AND NATURAL GAS COMPANY LTD. AND ANR.	MR H DAS MR. P GOGOI MS. D GOGOI	MR. B K DAS MR H P GUWALA
17	WP(C)/3373/2020	LALIT UPADHYAYA Versus THE OIL AND NATURAL GAS COMPANY LTD. AND ANR.	MR H DAS MR. P GOGOI MS. D GOGOI	MR. B K DAS MR H P GUWALA
18	WP(C)/3097/2016 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR.R C DAS MR.S C DAS MR P BURAGOHAIN	SC, FOREST MR.A D CHOUDHURY SC, AMTRON
19	WP(C)/7975/2018 FIXED	MOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.
20	WP(C)/9553/2019 B/O	SRI RAJEN CHETIA AND 13 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LIMITED	MR. T J MAHANTA MR F KHAN MR A V SINGH MR W R MEDHI MR W R MEDHI MS D BARUAH MS B BARMAN	MS. S SENAPATI MR K CHOUDHURY MR. W SHARMA
21	WP(C)/305/2020 FIXED	PADUM NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. P SARMAH MRS. L N CHOUDHURY MR M H CHOUDHURY MR. V ACHUMI	GA, ASSAM
22	WP(C)/1756/2020 B/O	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD

23	WP(C)/2055/2020 FIXED,(BY SLIP FROM SECTION)	KANARPA KUMAR SARMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S M SARMA MR. S KHOUND MR. M M DEKA	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
24	WP(C)/3522/2020 FIXED	PRNOTI RANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H TALUKDAR	GA, ASSAM SC, AG SC, IRRIGATION SC, N C HILLS SC, FINANCE SC, DIMA HASAO
25	WP(C)/3765/2020 FIXED	ARUN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM
26	WP(C)/3915/2020 FIXED	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
27	WP(C)/5385/2020 B/O	FORHAD HOSSAIN AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
28	WP(C)/5414/2020 FIXED	NAMITA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	SC, CO OP MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
29	WP(C)/5705/2020	BIPUL CHANDRA GOHAIN AND 350 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS K PHUKAN	SC, PNRD GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
30	WP(C)/291/2021 FIXED	LEUKULE JEME @ HELEUKULE JEME Versus THE STATE OF ASSAM AND 10 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, PWD SC, N C HILLS SC, FINANCE SC, P H E
31	WP(C)/378/2021 FIXED	ABDUL MATLIB LASKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 33 ORS.	DR. B AHMED MR. A M BARBHUIYA MS A BEGUM	MR. S BORTHAKUR (R-5 to 34) GA, ASSAM MR. S D PURKAYASTHA (R- 5 TO 20,22 TO 34) MR S CHOUDHURY (R- 6,8,9,12 TO 14,17,18,26,34 SC, REVENUE
	WITH			
32	WP(C)/115/2021	ABDUL MATLIB LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, REVENUE
33	WP(C)/1832/2021 FIXED	SILA DEVI AND ANR Versus THE MANAGING DIRECTOR AND 4 ORS	MS. A BHATTACHARYYA MR. P KALITA MR. B M CHOUDHURY	MR B K SINGH SC, F C I
34	WP(C)/2296/2021 FIXED	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE SC, A G V B
35	WP(C)/2654/2021 B/O	NURUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS S S ZIA	SC, PWD
36	WP(C)/3266/2021 FIXED	RATNA CHOUDHURY Versus THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/3320/2021 FIXED	DILARA BEGOM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM	GA, ASSAM SC, IWT

38	WP(C)/3357/2021 FIXED	MADAN CH. ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU. SC, IRRIGATION
39	WP(C)/3620/2021 FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MR. M K SHARMA MS. S DEVI	GA, ASSAM
40	WP(C)/3900/2021 FIXED	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD
41	WP(C)/4092/2021 FIXED	DILIP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE
42	WP(C)/4285/2021 FIXED	DEEP ADHIKARI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, PNRD SC, FINANCE DEPTT.
43	WP(C)/4333/2021 FIXED	MUYAZZIN HUSSAIN LASKAR @ MOYAZZIN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, P H E
<u>ORDERS</u>				
44	Review.Pet./116/2018 WITH WP(C) 2837/2010 (D/O)	HIRANYA SAIKIA Versus GIRISH RAJBONGSHI AND 4 ORS	MR R S CHAUHAN	MR. T J MAHANTA MR R CHAKRAVORTY GA, ASSAM MS. P BHATTACHARYA MR. A BORUA MR. M CHALIHA SC, IRRIGATION
45	WP(C)/5770/2020 FIXED	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
46	W.P.(CrI.)/16/2021 FIXED	ARUNDHATI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM
47	I.A.(CrI.)/346/2021 WITH BAIL APPLN 1163/2020 (D/O) in Bail Appln./1163/2020	SHRAWAN KR. JHA Versus THE STATE OF ASSAM	MS. M MEDHI MS. S DEVI	PP, ASSAM
48	WP(C)/814/2021 FIXED	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR B J DAS	GA, ASSAM
49	WP(C)/2192/2021 FIXED	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM
50	WP(C)/2291/2021 B/O	PARAG DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. A L MANDAL	GA, ASSAM
51	WP(C)/4139/2021 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MS. B SARMA ASSTT.S.G.I.
<u>HEARING</u>				
52	WP(C)/7957/2015 FIXED	SMTI JURI PATHAK Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	ASSTT.S.G.I.
53	WP(C)/296/2016 WITH WP(C)2446/2010 (D/O) B/O	DR. ABHIJIT HOLME CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR. N DHAR MR. B MALAKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH

54	WP(C)/1898/2016 FIXED	SUMAN ROY Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC
WITH				
55	WP(C)/1896/2016	JAYDEV BAISHYA Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
<u>STAY MATTERS</u>				
56	WP(C)/4453/2019 FIXED	AJIT SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
WITH				
57	WP(C)/4436/2019	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
WITH				
58	WP(C)/4454/2019	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
59	WP(C)/6258/2019	LONI BHAGAWATI Versus THE ASSAM GOVT. MARKETING CORPORATION LTD. AND ANR.	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. P MAZUMDER MR. P MAJUMDAR MR.C.BURAGOHAJAN
60	WP(C)/6563/2019 FIXED	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
WITH				
61	WP(C)/8718/2019	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
62	WP(C)/7491/2019	SHRI HIREN KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. N U K NAIR GA, ASSAM MR. J AHMED MR. S K GOSWAMI MR. A CHETRY MS A HUSSAIN MS U SHARMA MS G PARMAWI MR. R SHARMA SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2479/2021	ABDUS SAMAD AND 3 ORS Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
2	Bail Appln./2480/2021	ARUN BHUYAN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
3	Bail Appln./2481/2021	NAZRUL ISLAM @ NAZRUL HOQUE Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MR. M A LASKAR S AHMED	PP, ASSAM
4	Bail Appln./2482/2021	AMIT KHETAWAT @ RAJ KETOWAT @ AMIT KHETOWAT Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./2486/2021	GOLOK ALI @ GOLAK ALI Versus THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH MR. MD I HAQUE	PP, ASSAM
6	Bail Appln./2487/2021	BHARAT DEKA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	PP, ASSAM
7	Bail Appln./2494/2021	MOMINA BIBI Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
8	Bail Appln./2497/2021	SANJAY KUMAR JAIN AND 8 ORS Versus THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM

9	Bail Appln./2498/2021	SUMATI KUMAR NAHATA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M BORA MR. I A HAZARIKA MRS. R RONGMEI MR. R A CHOUDHURY	PP, ASSAM
10	Bail Appln./2499/2021	JIAUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
11	Bail Appln./2500/2021	KAZIMUDDIN @ KAZIM ALI AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
12	Bail Appln./2502/2021	SHANKAR DAS @ DUKHU Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
13	Bail Appln./2503/2021	GURDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
14	Bail Appln./2504/2021	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
15	Bail Appln./2506/2021	BANKIM SARMA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
16	Bail Appln./2507/2021	BHADRESWAR TAYEE Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
17	Bail Appln./2508/2021	ALTAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM
18	Bail Appln./2509/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
19	Bail Appln./2510/2021	RAJ BABU SINGH Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
20	Bail Appln./2512/2021	SADAGON (SADAGAN) DEORI Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
21	Bail Appln./2513/2021	RUBUL ALI Versus THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM
22	Bail Appln./2515/2021	MD. AIJUR RAHMAN @ AIJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD A S AHMED MR. H A AHMED	PP, ASSAM
23	Bail Appln./2517/2021	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
24	Bail Appln./2518/2021	TAPAN KALITA Versus THE STATE OF ASSAM	MR. S K ROY MS P M SARMA	PP, ASSAM
25	Bail Appln./2519/2021	CHAKRESWAR KALITA Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	PP, ASSAM
26	Bail Appln./2520/2021	MD. ALTAF ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM

MOTION

27	AB/2727/2021 FIXED	MOSIA NESSA @ MAZIRAN BIBI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
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28	AB/2985/2021	MAHIR UDDIN @ MUHIR UDDIN @ MUHURUDDI ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
29	AB/2987/2021	GAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
30	AB/2988/2021	JOHER ALI Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
31	AB/2990/2021	FAKRUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
32	AB/2993/2021	HAZRAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
33	AB/2994/2021	JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR	PP, ASSAM
34	AB/2996/2021	RAJENDRA NATH Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
35	AB/2997/2021	AKKAS ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
36	AB/2998/2021	MOHIDUZ ZAMAN KHAN @ MIRZA KHAN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
37	AB/3003/2021	ALOK RANJAN BHUYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
38	AB/3004/2021	MONOJ KUMAR BORAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM

BAIL HEARING (BA)

39	Bail Appln./2048/2021 FIXED	SUBAL CHUTIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
40	Bail Appln./2168/2021 FIXED	MD. NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
41	WITH Bail Appln./2349/2021	NURUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
42	Bail Appln./2227/2021 FIXED	BIKASH RAI Versus THE STATE OF ASSAM	S BEGUM	PP, ASSAM
43	Bail Appln./2236/2021 FIXED	NIJAM ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
44	Bail Appln./2237/2021 FIXED	BIKI BASPHOR @ VICKY BASFOR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
45	Bail Appln./2243/2021 FIXED	SYDUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
46	Bail Appln./2253/2021 FIXED	NUR ISLAM ALI Versus THE STATE OF ASSAM	MR. A ALAM MD. R ALI MR. M ALAM	PP, ASSAM
47	Bail Appln./2273/2021 FIXED	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

BAIL HEARING

48	AB/995/2020 FIXED	NUR NOBI HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
49	AB/39/2021 FIXED	NABA KUMAR SHYAM Versus STATE OF ASSAM AND ANR.	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
50	AB/916/2021 FIXED	SABINA BEGUM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
51	AB/1097/2021 FIXED	MD. FAJAR ALI ALIAS FAJOR HAQUE Versus THE STATE OF ASSAM	MR H BURAGOHAIN MR. B J MUKHERJEE	PP, ASSAM
52	AB/1322/2021 FIXED	SADDAM HUSSAIN AND 34 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR A A DEWAN MS M DEKA MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
	WITH I.A.(CrI.)/283/2021 in AB/1322/2021	NUR ASHURA SIDDIKA Versus SADDAM HUSSAIN AND 35 ORS	MR. M R KHANDAKAR	MR A A DEWAN PP, ASSAM
53	AB/1480/2021 FIXED	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
54	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
55	AB/1891/2021 FIXED	ABUL NASAR AND 2 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
	WITH			
56	AB/1777/2021	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
57	AB/2020/2021 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
58	AB/2109/2021 FIXED	KHAIRUL HOQUE SHIKARI Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
59	AB/2424/2021 FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
60	AB/2468/2021 FIXED	KARUNA KANTA BORO @ KARUNA BORO Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
	WITH			
61	AB/2087/2021	MD MAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
	WITH			
62	AB/2129/2021	WASIM RAJA SHAH @ RAJA Versus THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR MR. A GAYAN	PP, ASSAM
63	AB/2575/2021 FIXED	ARFAN ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
64	AB/2645/2021 FIXED	MD. SADIKUL ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
65	AB/2766/2021 FIXED	SABER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

66	AB/2793/2021 FIXED	ANAL SHEKHAR KALITA Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
WITH				
67	Bail Appln./2249/2021	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
WITH				
68	Bail Appln./2258/2021	PRINCE BORA Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
WITH				
69	Bail Appln./2264/2021	JEWEL KALITA @ JUWEL KALITA Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM

ORDERS

70	I.A.(CrI.)/273/2020 WITH LCR 5 FILES, FIXED in CrI.A./118/2010 WITH CrI.A./118/2010	BIPUL DAS Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	PP, ASSAM
		BIPUL DAS, Versus STATE OF ASSAM, THE STATE OF ASSAM Versus DULAL BORA	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA PP, ASSAM	PP, ASSAM
71	I.A.(CrI.)/88/2021 BA 202/2020(D/O), AB 355/2020(D/O), BA 339/2020(D/O), FIXED in Bail Appln./202/2020			MS. P BORAH

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2485/2021	MD. FAKHARUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
2	Bail Appln./2495/2021	MANJIL BORO Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
3	Bail Appln./2496/2021	SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S BHARALI MR. N SARKAR MR. N K NEOG	PP, ASSAM
4	Bail Appln./2501/2021	SUBASH AGARWAL AND ANR Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
5	Bail Appln./2505/2021	ABDUL SALAM AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
6	Bail Appln./2511/2021	BHUVAN GHOSH Versus THE STATE OF ASSAM	MR. A K DUTTA	PP, ASSAM
7	Bail Appln./2514/2021	SAJAL MITRA Versus THE STATE OF ASSAM	MR. A K DUTTA	PP, ASSAM
8	Bail Appln./2516/2021	NIMAI DAS Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
ADMISSION				
9	CrI.A./156/2021	BHABEN TAMULI Versus THE STATE OF ASSAM AND ANR.	MR. K MUNIR MR. P K MUNIR	PP, ASSAM
	WITH I.A.(CrI.)/385/2021 in CrI.A./156/2021	BHABEN TAMULI Versus THE STATE OF ASSAM AND ANR.	MR. K MUNIR MR. P K MUNIR	

10	CrI.A./157/2021 WITH I.A.(CrI.)/389/2021 in CrI.A./157/2021	MD. BASIR UDDIN @ BASIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR Z RAHMAN	PP, ASSAM
11	CrI.A./158/2021 WITH I.A.(CrI.)/390/2021 in CrI.A./158/2021	MD. BASIR UDDIN @ BASIR UDDIN Versus THE STATE OF ASSAM AND ANR. ROSHID ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR Z RAHMAN MR Z HUSSAIN MR. M HOQUE	PP, ASSAM PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./1693/2021 FIXED	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
13	Bail Appln./2074/2021 WITH CASE DIARY, FIXED	MITHUN SARKAR Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
14	Bail Appln./2165/2021 FIXED	MD. JAHANGIR ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
15	Bail Appln./2201/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. RAMIJUDDIN Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
16	Bail Appln./2202/2021 WITH CASE DIARY, FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
17	Bail Appln./2204/2021 SCANNED COPY OF CASE DIARY, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
18	Bail Appln./2245/2021 FIXED	DINESH DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
19	Bail Appln./2254/2021 FIXED	SOFIQL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
20	Bail Appln./2278/2021 FIXED	ANKUR MADHAB DEB Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
21	Bail Appln./2290/2021 FIXE	ABUL KALAM AZAD AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MR. M K HASAN	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/3823/2020 FIXED	JAHIDUL HAQUE @ JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MS R P BARUAH	PP, ASSAM
23	AB/247/2021 FIXED	ROFIQL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
24	AB/1203/2021	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
25	AB/1698/2021 FIXED	DEVAJIT MAHANTA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR S DAS	PP, ASSAM
26	AB/1974/2021 SCANNED COPY OF CASE DIARY, FIXED	AMAR CHAND MAHESHWARI AND ANR. Versus THE STATE OF ASSAM	MR. S AGARWAL MS M DAS	PP, ASSAM

27	AB/2257/2021 FIXED	MD. MUSTAFA AHMED Versus THE STATE OS ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
28	AB/2264/2021 FIXED	MOHAR LAL GOALA Versus THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
29	AB/2315/2021 FIXED	JAYANTA DAS AND ANR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
30	AB/2347/2021 FIXED	MD. ABDUS SUBUR AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
31	AB/2400/2021 FIXED	BITUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS P PATHAK MS. R DEVI	PP, ASSAM
32	AB/2639/2021 FIXED	AMZAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY	PP, ASSAM
33	AB/2659/2021 FIXED	BINOD PATIR @ BINOD PADER Versus THE STATE OF ASSAM	MR. M K NEOG	PP, ASSAM
34	AB/2660/2021 FIXED	MOKSED ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
35	AB/2662/2021 FIXED	MAHABIR PRASAD AGARWALA Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. S K GUPTA MR. M K GOGOI MR. P K PODDAR	PP, ASSAM
36	AB/2667/2021 FIXED	PHIRUJ DUTTA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
37	AB/2675/2021 FIXED	ABDUL RAJJAK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	
<u>ORDERS</u>				
38	Tr.P.(CrI.)/10/2018	SARMIN SULTANA Versus ABU HANIF AND 4 ORS.	MR. R PHUKAN	
39	Tr.P.(CrI.)/32/2018	RANJAN GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. S H RAHMAN MR H DAS MS. U HAZARIKA	PP, ASSAM
40	Tr.P.(CrI.)/15/2020 WITH LCR 1 FILE(SCANNED COPY)	HIMANKA KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. C K NATH MR R DHAR MR. S MUNIR MS. S SAIKIA	MR D C K HAZARIKA PP, ASSAM
41	I.A.(CrI.)/531/2020 B/O in CrI.A./6448/2020 WITH CrI.A./6448/2020 (Filing Number)	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. N K KALITA PP, ASSAM	MS D CHAUDHURY MR A K PAUL MR. ANINDYA KUMAR PAUL
	WITH CrI.L.P./45/2020	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. N K KALITA PP, ASSAM	MR. U C RABHA (R1) MR. U N CHETIA (R1) MR S MATAK (R1)
42	I.A.(CrI.)/588/2020 WITH LCR 4 FILES, FIXED in CrI.A./218/2020 WITH CrI.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
		ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM

43	Tr.P.(CrI.)/16/2021 FIXED	RAM CHANDRA SINGH Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
44	CrI.L.P./17/2021 in CrI.A./6800/2021 WITH CrI.A./6800/2021 (Filing Number)	RAJ FINANCE Versus DALLU SINGH AND ANR. RAJ FINANCE Versus DALLU SINGH AND ANR.	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR. K K BHUYAN	PP, ASSAM
45	Tr.P.(CrI.)/17/2021 FIXED	FIROJ KHANDAKAR Versus JESMIN BEGUM	MS. B R A SULTANA	
46	I.A.(CrI.)/201/2021 WITH LCR 4 FILES, FIXED in CrI.A./95/2021 WITH CrI.A./95/2021	NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR. NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED MR. N H LASKAR MR. A AHMED	PP, ASSAM PP, ASSAM
47	I.A.(CrI.)/343/2021 BA 1153/2020(D/O), FIXEDT in Bail Appln./1153/2020	SANJOY KR. JHA Versus THE STATE OF ASSAM	MS. M MEDHI MS. S DEVI	PP, ASSAM
<u>HEARING</u>				
48	MFA/77/2013 WITH LCR	M/S. BHAWANI TRADING CO. Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MRS.U CHAKRABORTY SC, NF RLY
49	MFA/85/2013 WITH LCR	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
<u>STAY MATTERS</u>				
50	CrI.Pet./851/2019	SHEIKH NOOR IMAN MUKHTAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM MR. J PAWE MR. L K BORAH
51	CrI.Pet./890/2019 WITH LCR 2 FILES	DIGANTA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY PP, ASSAM
52	CrI.Pet./956/2019	MONTU SAIKIA @ MONTU KUMAR SAIKIA Versus SYAM SUNDER AGARWAL AND ANR	MR. B BORA MR P S RAJA	MR. S C KEYAL PP, ASSAM (R2) MS. A AGARWAL
53	CrI.Pet./1228/2019	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA MS J MARIYAM MS A H ATIA PP, ASSAM
54	CrI.Pet./1510/2019 WITH LCR 1 FILE	DR. BRIJESH KUMAR RAI Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. B CHAKRABORTY MRS P HAZARIKA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2680/2021 B/O	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
ORDER (STAY VACATING)				
2	I.A.(Civil)/4210/2018 FIXED in WP(C)/1266/2018 WITH WP(C)/1266/2018	ANANTA BORA AND 9 ORS. Versus KHARGESWAR CHANGMAI AND 3 ORS. KHAGESWAR CHANGMAI AND 3 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. N BARUAH MR. S DAS MR S CHOUDHURY MR. A SARMA MR. K KALITA	MR A SARMA MR. K KALITA SC, COOPERATIVE GA, ASSAM MR. N BORAH MR K DAS MR. N BARUAH
ADMISSION				
3	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
4	WP(C)/4773/2017 B/O	SILCHAR MEDICAL COLLEGE and HOSPITAL CONTRACTUAL WORKERS and EMPLOYEES UNION and 6 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.A K DUTTA MR A R BHUYAN MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM SC, HEALTH SC, FINANCE
5	WP(C)/5539/2017	ABSI PUSPA BORAH and 2 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR. P K BARMAN MR. L GOGOI	GA, ASSAM
6	WP(C)/3183/2018 B/O	SARIFA BEGUM Versus STATE OF ASSAM AND 4 ORS.	MR. S DAS MR. N BORUAH MR. H GOGOI MR K DAS MS. D BARUAH	GA, ASSAM MR. C BARUAH

7	WP(C)/7898/2018 FIXED	PANKAJ KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	GA, ASSAM MR. R. DHAR (SC, PWD) SC, PWD
8	WP(C)/509/2019 FIXED	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
	WITH			
9	WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. B C DAS MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	WITH			
10	WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
11	WP(C)/4761/2019 FIXED	GUNA GUBINDA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
12	WP(C)/5411/2019 WITH LCR	PARTHA KUMAR PAUL Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS	MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC
13	WP(C)/6004/2019 B/O	ANIS RASUL MAZUMDER Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
	WITH			
14	WP(C)/6010/2019	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM	MR. A K DUTTA	SC, PERSONNEL DEPT.
15	WP(C)/9085/2019 B/O	BHANITA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI	MR. S S ROY ASSTT.S.G.I.
16	WP(C)/9397/2019 FIXED	SRI GAUTAM BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS JURI HAZARIKA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
17	WP(C)/294/2020 B/O, WITH WP(C)/8215/2020 (D/O)	LALAN VERMA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
18	WP(C)/867/2020 B/O	PAHESWARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM SC, GAD
19	WP(C)/2368/2020 B/O	NRIPENDRA KR. DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, AG MR. P N GOSWAMI, SC, PHE SC, P H E SC, FINANCE
20	WP(C)/3038/2020 FIXED	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
21	WP(C)/3369/2020 B/O	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, HEALTH AND F W
22	WP(C)/4920/2020 FIXED	MOHENDRA REGON AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE

23	WP(C)/5507/2020 FIXED	M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R-1,2) B B HUSSAIN (R-3) SC, OIL
	WITH I.A.(Civil)/1058/2021 in WP(C)/5507/2020	M/S TECHNO CANADA INC. Versus OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL
24	WP(C)/163/2021 B/O	UTPAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH	GA, ASSAM SC, PWD
25	WP(C)/393/2021 FIXED	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
26	WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
27	WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
28	WP(C)/407/2021 FIXED	DR. GIRIDHAR BRAHMA @ GIRISH BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM MR. A K HUSSAIN (R-3) MR. B HUSSAIN (R-3) MR A HAQUE (R-3) SC, REVENUE
29	WP(C)/2495/2021 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
30	WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
31	WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD

32	WITH WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
33	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
34	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
35	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE
36	WP(C)/3133/2021 FIXED	PINKI MORAN Versus THE STATE OF ASSAM AND 13 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. M P SARMA	SC, PNRD GA, ASSAM MR. D P BORAH (R-8 TO 14)
37	WP(C)/3380/2021 FIXED	JAMUNA DEKA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
38	WP(C)/3413/2021 B/O	ABDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	L R MAJUMDAR M J ABEDIN	GA, ASSAM SC, AG SC, GHC
39	WP(C)/3619/2021	DUNA KONWAR AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
40	WITH WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
ORDERS				
41	WP(C)/394/2015	BHUBANESWAR BARMAN Versus THE ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. and 2 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S K DORI	MR.P P DASR-3 MR.S HANDIQUE(R-3)
42	WP(C)/5760/2015	M/S JUGONIAR A PROPREITORSHIP FIRM and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K BORAH MR.D GOGOI MR.S BORTHAKUR	SC, AIDC
43	WP(C)/913/2018 B/O	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MR. P DEKA (R2 TO 5) MR. W SHARMA (R2 TO 5) ASSTT.S.G.I.
44	Cont.Cas(C)/220/2020 B/O	DILIP KAKATI Versus ANURAG GOEL AND ANR	MR. N BORAH MR. H MAZUMDER	
45	Cont.Cas(C)/272/2020 FIXED	UMA KANTA GOGOI Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY RAJIB LUSHAN CHUTIA
46	Cont.Cas(C)/532/2020 B/O	PADUM BORAH AND 3 ORS. Versus RAKESH KUMAR	MRS. P P BORAH MR. P K DAS	MR. N UPADHAYAY MR. P N GOSWAMI
47	I.A.(Civil)/2124/2020 in WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.

	WITH WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. K GOGOI ASSTT.S.G.I.
48	WITH WP(C)/4040/2020	SUNIL KUMAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	ASSTT.S.G.I.
49	WP(C)/1125/2021 B/O	BISHAL JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MR H DAS MR. R MEDHI	SC, AAU
50	WP(C)/3078/2021 FIXED	RAVI DASSANI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MS M HAZARIKA (R-6) MS. S NEWAR (R-6) MR D KHAN (R-6) SC, GMC
HEARING				
51	WP(C)/1686/2014 B/O, WITH LCR	KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and ANR.	MR. S N TAMULI	MR.C BARUAH MR.B BARUAH
52	WP(C)/7146/2015 B/O	NO.134502953 CONSTABLE/COOK KOMAL Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR.M K DAS MRT K BHATTACHARYYA	C.G.C. MRS.A DASS ASSTT.S.G.I.
53	WP(C)/1198/2016 B/O	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
STAY MATTERS				
54	WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
	WITH MC/2649/2014 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
55	WP(C)/2297/2014	RAJU CHUTIA Versus THE STATE OF ASSAM and 4 ORS.	MR.I CHOUDHURY MRS.M BEGUM	SC, HEALTH
56	WITH WP(C)/1138/2014	SUJIT KUMAR ROY and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.P KATAKI MR.I CHOUDHURY MRS.M BEGUM	SC, HEALTH
57	WITH WP(C)/1199/2014	SMTI DEVAJANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MR.I CHOUDHURY MR.S P DAS MRS.M BEGUM	SC, HEALTH
58	WITH WP(C)/1293/2014	SMTI JUTIMA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MR.I CHOUDHURY MRS.M BEGUM	SC, HEALTH

59	WITH WP(C)/1648/2014	BINOD KUMAR CHETRY Versus THE STATE OF ASSAM AND 2 ORS	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.D SAIKIA SC, HEALTH
60	WITH WP(C)/2211/2014	NABAJYOTI BORAH and ANR. Versus STATE OF ASSAM and 4 ORS	MR.I CHOUDHURY MR.P KAKATI MR.D BHUYAN MRS.M BEGUM	SC, HEALTH & F W
61	WITH WP(C)/2363/2014	MINTU BARUAH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	SC, EDU
62	WITH WP(C)/2923/2014	RANABIR BISWAS Versus THE STATE OF ASSAM AND 2 ORS	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.D SAIKIA MR.P HAZARIKA SC, HEALTH
63	WITH WP(C)/2925/2014	TILOK CHETIA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.D SAIKIA SC, HEALTH
64	WP(C)/8814/2018	GANI KHAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. H R A CHOUDHURY MR. F U BARBHUIYA MS. S DAS	MR. N UPADHAYAY(SC, IRRIGATION,(R-1,2,3,4,5 & 7)) MR. P NAYAK (SC, FINANCE DEPTT.,(R-6))
65	WITH WP(C)/8818/2018	SAMSUL HOQUE (II) Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, IRRIGATION
66	WITH Cont.Cas(C)/380/2019	GANI KHAN CHOUDHURY Versus MINAL MONI BHATTACHARJEE	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
67	WITH WP(C)/2056/2019	BABUL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, IRRIGATION
68	WITH WP(C)/2060/2019	KHUDU RAM DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA	MS S DAS SC, IRRIGATION
69	WITH WP(C)/2220/2019	JANARDAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, IRRIGATION
70	WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
71	WITH WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
72	WP(C)/7598/2019 B/A	SAMIR PAUL Versus THE BANK OF BARODA AND 4 ORS.	MR. B SARMA	MR H GUPTA (R1-R4) MS. R M SARMAH (R1-R4) MS. N SHYAMAL (R1-R4)

73	WP(C)/3126/2020 FIXED	M/S ASHOK INDUSTRIAL ENTERPRISE AND ANR. Versus GOALPARA MUNICIPAL BOARD AND 2 ORS	MR K K S ROY	MR. S BORA MS J RAJKUMARI
74	I.A.(Civil)/1340/2021 FIXED in WP(C)/624/2021 WITH WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 6 ORS. M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. P P DUTTA ASSTT.S.G.I. MR. T J MAHANTA (R-6) GA, ASSAM MR. P P DUTTA MR H GUPTA MR. A BORUA (R-6) MR T GOGOI (R-6) MS P SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./215/2021	REZZAK ALI Versus RASHIDUL ISLAM	MR. A ROSHID MS. M R DEVI	
2	Crl.Pet./528/2021	PRANATI MAHANTA Versus THE STATE OF ASSAM AND ANR	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	PP, ASSAM
3	Crl.Pet./529/2021	JAKIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
4	Crl.Pet./530/2021	NIRESH PEGU Versus THE STATE OF ASSAM AND 2 ORS	MR G JALAN	PP, ASSAM
5	Crl.Pet./531/2021	SHRI HARI KHANAL AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR. S SHARMA MR. B B KAKATI	PP, ASSAM
6	Crl.Pet./532/2021	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, CUSTOMS
<u>ADMISSION</u>				
7	Crl.Rev.P./135/2017 WITH OFFICE NOTE, LCR 4 FILES	SWAPAN KUMAR BANERJEE Versus SAURAV HAZARIKA	MR.H A AHMED MR.R ALI MS.F Y HUSSAIN MS.R PEGU MR.H N ISLAM	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
8	Crl.Pet./328/2018	MAHANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. P K BORAH MR. J ABBAS MR. S BORTHAKUR	MS. J PAUL (R2) MS K DAS PP, ASSAM
9	Crl.Pet./410/2018	DONA ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR H BARUAH MR. R R KAUSHIK	MR. A CHAUDHURY (R2) MR G J SAIKIA (R2) MR. N MAHAJAN (R2) PP, ASSAM
10	Crl.Pet./757/2018	RAMPRAKASH BALMIKI Versus THE STATE OF ASSAM AND ANR.	MR. R K DUTTA MR. R D BHUYAN MS E B GOGOI	MR. R DE PP, ASSAM

11	Crl.Pet./941/2018	LAKHYA JYOTI BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. B BHUYAN MR. P K SARMA MS B MAHANTA MS. N KAKOTY	MR. A GANGULY (R2) MR. A DUTTA (R2) PP, ASSAM
12	Crl.Pet./754/2019 WITH LCR 1 FILE	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
13	WITH Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
14	Crl.Pet./1025/2019 WITH LCR 1 FILE	SATYAJIT TERANG Versus TILUTTOMA HASNU	MR J CHUTIYA MS. S KEMPRAI	MR J PAYENG
15	Crl.Pet./1295/2019 FIXED	MD. CHABED ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. A BHATTACHARYA MR. A BHATTACHARJEE PP, ASSAM MS. K TALUKDAR
16	Crl.Pet./109/2020 WITH LCR 1 FILE	FAIZUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED A RAHMAN MD I H LASKAR M N KHAN	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM PP, ASSAM
17	Crl.Pet./122/2020	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN
18	Crl.Pet./596/2020	SANTANU PHUKAN AND ANR. Versus MISS DHRITIKA PHUKAN AND ANR.	MR. B BHAGAWATI MR. R PHUKAN	MR. N BORAH MR H MAZUMDER MR P K BORA
19	Crl.Pet./193/2021 FIXED	PEKAN SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. P BASFORE MR B SARKAR	MR. U SAIKIA (R-2) MR. S D ROY (R-2) PP, ASSAM
ORDERS				
20	Crl.Pet./425/2019 WITH LCR 1 FILE	DEVAJANI DEKA @ DEBAJANI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA	PP, ASSAM
21	Crl.Pet./471/2019	SATYAPAL RAGHAB @ SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MR. A ROY MR. S SHARMA	PP, ASSAM
22	Crl.Pet./516/2019	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	PP, ASSAM
23	Crl.Pet./1138/2019	MUKESH GOEL AND 3 ORS. Versus RAJESH GOEL AND ANR.	MR A KALITA MR. R K BHATRA MR D BHUYAN	MR. R DUBEY (r-1) MS. A B KAYASTHA (r-1) PP, ASSAM (R2)
24	Crl.Pet./1292/2019 WITH LCR 2 FILES	ARUN CHANDRA NATH Versus SMTI. KABITA DEVI AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. R K BHUYAN MR. M KASHYAP PP, ASSAM (R2)
25	Crl.Pet./1444/2019	JITEN RAHANG AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N ANAND MR G PEGU	PP, ASSAM
26	Crl.Pet./11/2020 WITH LCR 2 FILES, FIXED	SUBHRA SAHA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY	PP, ASSAM
27	Crl.Pet./196/2020 WITH LCR 1 FILE, FIXED	SMTI. RAJKUMARI SINGH Versus ARJUN CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM (R2) MR. M SAHEWALLA
28	WITH Crl.Pet./198/2020	SMTI RAJKUMARI SINGH Versus BASISHT CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM (R2) MR. M SAHEWALLA

29	WITH Crl.Pet./223/2020	SMTI. RAJKUMARI SINGH Versus KARAN CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM MR. M SAHEWALLA
30	Crl.Pet./105/2021 WITH LCR 1 FILE, FIXED	JAMAT ALI Versus THE STATE OF ASSAM AND ANR	MRS. R KALITA	PP, ASSAM MR. B MAHAJAN
31	Crl.Pet./163/2021 FIXED	DEBESWAR BORA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
<u>HEARING</u>				
32	Crl.Rev.P./218/2020 WITH LCR 1 FILE, FIXED	SATISH DEKA Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MS. B BARUAH MR. N K MURRY PP, ASSAM
<u>STAY MATTERS</u>				
33	Crl.Pet./1005/2015 B/O	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR D KALITA	MR.S RAHMAN MR.B K DAS MR.J ALI ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI
34	Crl.Pet./589/2018	SISHIR DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
35	Crl.Pet./1229/2018	KAMALESWAR DEKA AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR. N K DEKA	MR. D BARUAH MR. A I Ali PP, ASSAM
36	Crl.Pet./169/2019 WITH LCR 1 FILE(SCANNED COPY)	KANDARPA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D K DAS MS. P BHUYAN	PP, ASSAM
37	Crl.Pet./245/2019	NARANATH PAYENG Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	MR. S Y AHMED (R2) MR. N H BARBHUIYA (R2) PP, ASSAM
38	Crl.Pet./456/2019	CHANDAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	PP, ASSAM
39	Crl.Pet./962/2019	ABHIJIT HAZARIKA AND ANR. Versus INDRA MOHINI PATAR AND ANR.	MRS R BEGUM MS S BARPUJARI MR. P KATAKI MS. M DEVI	PP, ASSAM (R2)
40	WITH Crl.Pet./523/2019	MISS INDRA MOHINI PATAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM
41	Crl.Pet./40/2020	SUMAN DAS Versus PURNIMA SENGUPTA AND ANR.	MR S DAS MR S HOQUE	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE PP, ASSAM
42	Crl.Pet./479/2020	INDIAN OIL CORPORATION LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	PP, ASSAM
43	Crl.Pet./609/2020 WITH LCR 2 FILES	ANJUMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM
44	Crl.Pet./619/2020	RAJUMONI SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,29th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2483/2021	AJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN	PP, ASSAM
ADMISSION				
2	CRP/35/2019 WITH LCR	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR R BARUAH (R1) MS. R CHOUDHURY MR A D CHOUDHURY (R1) MR. D CHOUDHURY (R1) MS. S S ZIA MR A DUTTA (R1) P NATH (R1)
	WITH I.A.(Civil)/1453/2020 in CRP/35/2019	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND ANR.	MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2113/2020 in CRP/35/2019	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R A CHOUDHURY
3	CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND 7 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2119/2020 in CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	

4	CRP/107/2019	SUMIT KUMAR SOGANI Versus SOGANI COMMERCIALS PVT. LTD.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHANDA	MR. D BARUAH MR. A I Ali
5	CRP/178/2019	DEBJYOTI GUPTA Versus MANJU RANI PAUL	MR. N N JHA MR M U KHAN	MR U DAS MS S BORO MS S PARVEEN
6	CRP(I/O)/404/2019 FIXED	HEMANTA SARMA AND 7 ORS. Versus NIREN KALITA AND 5 ORS.	MS. M DUTTA MRS. A CHAKRABORTY	GA, ASSAM MR. M NATH(SC, P & RD) MR. P K DAS MR. S DUTTA
7	Arb.A./4/2020	HDFC BANK LIMITED Versus TAPAN KALITA AND ANR	Mukesh Sharma	
8	CRP(I/O)/42/2020	KAPIL DEV RAY AND 2 ORS. Versus ON DEATH OF LT. TEPERI BARMANI HER LEGAL HEIRS - MANJILA ROY AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
9	CRP/35/2021 CAVT. NO.00882/021, WITH LCR	ROHIT HAZARIKA Versus SMRITI REKHA DUTTA AND 2 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY	MR. B K SEN MR F HAQUE FOR CAVEATOR
10	MACApp./82/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1036/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
11	MFA/142/2021	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI	SC, NF RLY
<u>BAIL HEARING</u>				
12	AB/747/2021 FIXED	MOON AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/93/2019	MD. ABDUL MAZID Versus MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR
	WITH I.A.(Civil)/1529/2019 in RSA/93/2019	MD. ABDUL MAZID Versus MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR B PUSHILAL FOR CAVEATOR
14	SAO/3/2021	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	
	WITH I.A.(Civil)/980/2021 in SAO/3/2021	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	
<u>ORDERS</u>				
15	SAO/8/2010	BANAJIT KR. DAS, Versus SUNIL RANJAN DEY,	MISS.B SARKAR MS.J PAUL MR.P SEN	
16	MACApp./111/2011 WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. SAFATUN NESSA and 8 ORS	MR.A SARMA MR.D K DAS MR.R GOSWAMI	MR.D CHAKRABARTY MR.M CHOUDHURY MR.S DUTTA

	WITH CO/258002/2015 (Filing Number) in MACApp./111/2011	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD		
	WITH I.A.(Civil)/342/2020 in MACApp./111/2011	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	MR S DUTTA MR. S DUTTA MR S DUTTA	
17	CRP/463/2016	SUFIA KHATUN and ANR. Versus NOWEL JOSHEPH SWEET @ NOWEL and 2 ORS	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	
18	CRP(I/O)/47/2017	MD. RAHUL AMIN Versus DEPUTY COMMISSIONER, NAGAON and 9 ORS.	MR.P SUNDI	GA, ASSAM MR. S K GHOSH (R- 2,3,6&7) MR G ALAM (R- 2,3,6&7)
19	I.A.(Civil)/3022/2017 in CRP/298253/2017	CHAITANYA NAMADAS Versus ANANDA NAMADAS and 6 ORS	MR.P ROY MS.J DEKA	MR.A D CHOUDHURY(R- 2 to 7) MR.D CHOUDHURYR- 2 to 7 MR. P DUTTA(R- 2 to 7) MR.T CHAKRABORTY(R- 2 to 7)
	WITH CRP/298253/2017 (Filing Number)	CHAITANYA NAMADAS Versus ANANDA NAMADAS and 6 ORS.	MR.P ROY MS.J DEKA	
20	Review.Pet./76/2018 In MACApp./90/2009(D/O)	SMTI. SWAPNA JYOTI GOHAIN and 2 ORS Versus ORIENTAL INSURANCE CO. LTD. and ANR	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MRS. S S BAWARI MD. ASLAM	MS. N MODI (R1) MS. P DEBNATH (R2) MR. R C PAUL (R2) MR. S DUTTA (R1) MR. C SHARMA MR. SIDHANT DUTTA (R1)
21	MACApp./855/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI BINITA KALITA and 5 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R- 1) MS. M KALITA (R-1) MR. A BARUA (R-1) MR. S SINGH (R-1)
22	I.A.(Civil)/2/2019 in MACApp./8788/2018	SMTI GOLAPI DEKA Versus MD ABDUL KADER AND 2 ORS	MR. R C SAIKIA MS. R DEKA MS. P BORA MS. K SAIKIA MS. J TAMULI	MR. R C PAUL (R3) MS L DAS (R3)
	WITH MACApp./8788/2018 (Filing Number)	SMTI GOLAPI DEKA Versus MD ABDUL KADER AND 2 ORS		
23	MACApp./470/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BOBY SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. H ROHMAN
24	I.A.(Civil)/2449/2019 in CRP/102/2006(D/O) in Review.Pet./4747/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
25	I.A.(Civil)/3562/2019 I.A.(C)___/2019(STAY), B/O in MACApp./10977/2019	NILUTPAL SAIKIA Versus SMTI. MALADOI DEORI AND 5 ORS	MR S CHAKRABORTY MR. R SARKAR	MR. M KALITA (R-2) MR. J HATIMURIA (R-2)
	WITH MACApp./10977/2019 (Filing Number)	NILUTPAL SAIKIA Versus SMTI. MALADOI DEORI AND 5 ORS		

26	RSA/49/2020	MD HAZARAT ALI Versus MD HANIFUDDIN	MR. S K SAHARIAH MR D C NATH	MS. S S ZIA MS. S S ZIA MS. S S ZIA
27	I.A.(Civil)/112/2020 IN MACApp/84/2014(D/O), WITH LCR in Review.Pet./9612/2019 WITH Review.Pet./9612/2019 (Filing Number) WITH	ORIENTAL INSURANCE COMPANY LTD., Versus SRI SANJAY JAIN AND 6 ORS. ORIENTAL INSURANCE COMPANY LTD Versus SRI SANJAY JAIN AND 6 ORS	MR SISHIR DUTTA MR. S DUTTA	MR. B K JAIN
28	MACApp./115/2012	SANJAY JAIN AND ORS Versus NOOR MOHAMMAD ALI AND ORS	MR.S K JAIN MR.B K JAIN MS.P C B NAIR	MS.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MRA K AHMED(R-1) MS.P GOGOI(R-1) MR.S DUTTA MR.B S GOSWAMI MS.D CHAKRABORTY
29	CRP(I/O)/117/2020	HEERA SANCHETI Versus KRISHNA SHARMA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. B K JAIN MS. M DASGUPTA
30	I.A.(Civil)/558/2020 in RSA/140/2007(D/O) in RSA/140/2007 WITH I.A.(Civil)/2652/2018 WITH I.A.(Civil)/2653/2018 WITH I.A.(Civil)/4186/2019	ON THE DEATH OF HAREN SARMA, HIS LEGAL HEIRS AND ORS. Versus JOGENDRA CH. SARMA AND 8 ORS. ON THE DEATH OF HIREN SARMA, HIS LEGAL HEIRS AND 8 ORS Versus SRI JOGENDRA CHANDRA SARMAH ON THE DEATH OF HIREN SARMA, HIS LEGAL HEIRS AND 8 ORS Versus SRI JOGENDRA CHANDRA SARMAH ON THE DEATH OF LATE HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS Versus JOGENDRA CH. SARMA and 8 ORS	MR. N DHAR MS. S DASGUPTA MR. S R BHATTACHARJEE MR. N DHAR MR. R DAS MR A J GHOSH MS. S DASGUPTA MS J K JAISWARA MR. S BHATTACHARJEE MR. S R BHATTACHARJEE MR. N DHAR MR. R DAS MR A J GHOSH MS. S DASGUPTA MS J K JAISWARA MR. S BHATTACHARJEE MR. N DHAR MS. S DASGUPTA	MR. N CHAKRAVORTY MR. C GOSWAMI MR. C GOSWAMI MR. C GOSWAMI MR. N CHAKRABARTY MR. C GOSWAMI
31	CRP(I/O)/28/2021 B/O	KABITA SARMA DAS Versus DHIRU KUMAR BHUYAN	MR H BURAGOHAİN MR. B J MUKHERJEE MR. S S SARMA	MS. R CHOUDHURY MS S S ZIA
32	Tr.P.(C)./32/2021	PREETY AGARWAL Versus AMIT KUMAR AGARWAL	MR. A K GUPTA MR. R S MISHRA	
33	I.A.(Civil)/487/2021 WITH LCR in CRP/146/2017 WITH CRP/146/2017	GOBINDA PATHAK Versus CLIMUN BARDOLOI AND 2 ORS. GOBINDA PATHAK Versus TILAK CH. BORDOLOI	MR.SHEELADITYA	MR.D SAIKIA(Sr. Adv.) MR.R BORPUJARI MR. K K DUTTA MR.B GOGOI MR.P NAYAK
34	I.A.(Civil)/496/2021 in CRP(I/O)/98/2020	PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU	MD A SAHAD

	WITH CRP(I/O)/98/2020	PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU MR. N KALITA	MR. A SAHAD MR. J B SAIKIA
35	I.A.(Civil)/820/2021 in MACApp./179/2018(D/O) in MACApp./179/2018	SABITA KARMAKAR Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	
36	I.A.(Civil)/969/2021 in MACApp./650/2018	GANESHIA SATNAMI Versus CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR B CHANDA	MR. A TALUKDAR MR. K K BHATTA
	WITH MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	MR B CHANDA (R1)
	WITH I.A.(Civil)/2566/2018 in MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	
37	I.A.(Civil)/1327/2021 in MACApp./36/2020	SMTI. PADAM MAYA SUBBA Versus NEW INDIA ASSURANCE CO LTD.	MR. A R AGARWALA	MR. R GOSWAMI
	WITH MACApp./36/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PADAM MAYA SUBBA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
	WITH CO/27/2021 in MACApp./36/2020	BISHNU KUMAR SUBBA Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS.	MR. A R AGARWALA	MR. R GOSWAMI
38	I.A.(Civil)/1408/2021 in MACApp./491/2017(D/O), WITH LCR in MACApp./491/2017	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DHARITRI SARMA and 5 ORS.	MR. R GOSWAMI	
39	I.A.(Civil)/1418/2021 in RSA/1157/2021	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS.	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	
	WITH RSA/1157/2021 (Filing Number)	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH	
	WITH I.A.(Civil)/1159/2021 (Filing Number)	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH	
40	I.A.(Civil)/1458/2021 WITH LCR in MACApp./661/2017	SWMKWR BASUMATARY AND 3 ORS. Versus NATIONAL INSURANCE COMPANY	MR. M J BARUAH	MR. S S SHARMA MS L SHARMA
	WITH MACApp./661/2017	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SWMKWR BASUMATARY and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M J BARUAH (R1, R2)
HEARING				
41	MFA/90/2013 WITH LCR	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
42	CRP/38/2021	TAPAN DAS Versus M/S MAYASHEEL RETAIL INDIA LIMITED (FPRMERLY KNOWN AS MAYASHEEL RETAIL LLP),	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR. P M TALUKDAR MR. R BAISHYA

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021